NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **06.01.2026** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 660/2025 For Stay IA No. 1837/2025	Noohu Sarfraz Suspended Director of Fossil Logistics Pvt Ltd Vs Radhakrishnan Dharmarajan	Mr. Anant Merathia	
2.	Comp App (AT) (CH) (Ins) No. 661/2025 To Dispense with IA No. 1843/2025 For Condone Delay IA No. 1844/2025 For Stay IA No. 1845/2025	Krishna Venkata Rao & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr. Ralph V Manohar	
3.	Comp App (AT) (CH) (Ins) No. 01/2026 For Exemption IA No. 1/2026 Leave to file IA No. 2/2026	State Bank of India Vs Thyagarajan Arunkumar Erst. Managing Director of Aegan Batteries Pvt Ltd & 9 Ors.	Mr. K Chandrasekaran	
4.	Comp App (AT) (CH) (Ins) No. 02/2026 For Exemption IA No. 03/2026 Leave to file IA No. 04/2026	State Bank of India Vs Thyagarajan Arunkumar Erst. Managing Director of Aegan Batteries Pvt Ltd & 7 Ors.	Mr. K Chandrasekaran	
5.	Comp App (AT) (CH) (Ins) No. 642/2025 For Stay IA No. 1784/2025	Vijay R Vakharia Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyanarayanan	
6.	Comp App (AT) (CH) No. 164/2025 For Direction IA No. 1779/2025	Dr. Gurubasappa Siddesh & Anr. Vs Sigma Life Care (Mysore) Pvt Ltd& 4 Ors	Mr. Murali A Ashwin	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
7.	Comp App (AT) (CH)	Hari Kumar Polavarapu	Mr. M Ramu	
	(Ins) No. 659/2025	& Anr.		
	To Dispense with	Vs		
	IA No. 1832/2025	Birendra Kumar		
	For Stay	Agarwal,RP of Manjeera		
	IA No. 1833 &	Constructions Limited		
	1834/2025			
	For Condone Delay			
	IA No. 1835/2025			
	(With Defects)			

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
9.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
10.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1
11.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
12.	IA No. 1573/2025 (To Implead) & IA No. 1574/2025 (For Condone Delay) in Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
13.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

15.	(Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024 Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt.	Mr. Vishnu Mohan Mr. Avinash Krishnan Ravi	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare
	For Direction IA No. 936/2024	Ltd. & 4 Ors		R5/CoC
16.	Contempt Case (AT) No. 03/2025 in Comp App (AT) No. 317/2017	Tubos de Acero de Mexico, SA Vs Oil Country Tubular Ltd & 2 Ors	Mr. Arun Karthik Mohan	
17.	IA No. 1549/2025 (For Condone Delay) & IA No. 1621/2025 (Delay in refiling) in Comp App (AT) (CH) No. 141/2025	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	
18.	IA No. 1626/2025 (Delay in refiling) in Comp App (AT) (CH) No. 154/2025 For Stay IA No. 1627/2025	Bongu Bhima Rao & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Mr. D Narendar Naik	
19.	IA No. 1625/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 219/2025 For Stay IA No. 618/2025	TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt Ltd Vs Aadarsh Surana Suspended Director & 6 Ors	Mr. R Sivaraman	Mr. K Pawan Jhabakh R1
20.	IA No. 1560/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party in person	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
21.	Comp App (AT) (CH)	Bennet Property	Ms. Shristi Widge	Link Legal
	(Ins) No. 100/2022	Holdings Company Ltd	Ms. Geethika MA	Ms. Pooja Mahajan R2
	For Stay	Vs		
	IA No. 229/2022	The Liquidator, In the		
	& 316/2025	Liquidation of		
	For Directions	Biodiversity		
	IA No. 267/2022	Conservation (India)		
	& 821/2024	Pvt Ltd & Anr		

22.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
23.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 3 Ors	Mr. Prithvi Raj JS	Ms. Shubharanjani Ananth- R3
24.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & Anr	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh R2
25.	Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	
26.	Comp App (AT) (CH) No. 78/2025 For Exemption IA No. 763/2025 For Stay IA No. 764/2025	Dandu Chakradhar & 3 Ors. Vs Escientia Biopharma Pvt Ltd & 9 Ors. WITH	Mr.Ramasubramaniam Raja	
27.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Cyril Amarchand Mangaldas R2 R3 Mr. Bharadwaja Ramasubramaniam R12 R13
28.	Comp App (AT) (CH) No. 114/2025	Professor Shamsudin Mohamed Rela Vs Ravindranath GE Medical Associates Pvt Ltd & 3 Ors.	Mr. VN Balakishore	Mr. Arun Karthik Mohan R1 R3 R4
29.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025	Balaji Loganathan Former Managing Director/Promoter of G V Annai Hospital Vs The Karur Vysya Bank Ltd & Anr	Mr. J Vijay Mohan Gandhi	Mr.S Sathiyanarayanan R1 Mr. NP Vijayakumar R2

30.	Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025 For Exemption IA No. 872/2025	Venkata Sujatha Penmetsa Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors WITH	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
31.	Comp App (AT) (CH) (Ins) No. 299/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa (Personal Guarantor) Vs Bank of Baroda (Financial Creditor) & 2 Ors	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
32.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors WITH	Mr. Krishna Mohan Gollamudi	Mr. VVSN Raju R1
33.	TA (AT) No. 247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erstwhile Director of the Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1
34.	Comp App (AT) (CH) (Ins) No. 30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman R1
35.	Comp App (AT) (CH) (Ins) No. 357/2025 For Exemption IA No. 1070 & 1071/2025	Savitri Telecom Services Vs Lookman Electroplast Industries Ltd	Mr. Adarsh Rai	
36.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	
37.	Comp App (AT) (CH) (Ins) No. 405/2025	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors.	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Rahul Unnikrishnan R7
38.	Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaan (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & Anr.	Mr. B Dhanaraj	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
40.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	KN Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3
41.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Pvt Ltd & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3
42.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt Ltd & Anr Vs C Kathirvel & 5 Ors	Mr. AV Arun	Mr. Prithvi Raj JS R1-R2 Mr. Y Prakash- R3- R6
43.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt Ltd Vs BMW India Pvt Ltd & Anr		Mr. Diwakar Maheshwari- R1
44.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt Ltd Vs VA Tech WABAG Ltd	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
45.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- After joining, it must be ensured that the video is always on 'OFF' mode and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for hearing and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.

(044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

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Chennai Bench

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